

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3339

ANSWERED ON:30.08.2013

FAMILY PENSION

Maadam Shri Vikrambhai Arjanbhai;Shankar Alias Kushal Tiwari Shri Bhisma

**Will the Minister of FINANCE be pleased to state:**

(a) whether instances of non-payment of arrears of family pensioners of Government employees have come to the notice of the Government in the recent past;

(b) if so the details thereof during the last three years and the current year along with the action taken by the Government thereon so far, case-wise; and

(c) the time by which these cases are likely to be disposed off?

**Answer**

MINISTER OF STATE FOR FINANCE (E & FS) (SHRI NAMO NARAIN MEENA)

(a) & (b) As per information available with the Central Pension Accounting Office (CPAO), during the period from 25/3/2011 to 22/8/2013, 541 numbers of grievances relating to family pension were registered with CPAO. Out of these, 200 numbers of grievances were registered during the current year 2013. All grievances were forwarded to authorized Central Pension Processing Centre and concerned Pay & Accounts Office/Head of Office and were monitored by CPAO till settlement.

(c) As on 23/8/2013, no grievance relating to non-payment of arrears of family pension which are registered in System is pending at CPAO level.